

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2021

NAME OF THE COMPANY: Dada Jeetu Buildcon Pvt Ltd V/s Jaiprakash Associates Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Abhishek Tripathi	Adv.	Respondent	Abhishek
<u>2.</u>	R.P. Agarwal with	Sr. Adv.	Respondent	

**CP NO.(IB)79/ALD/2020**

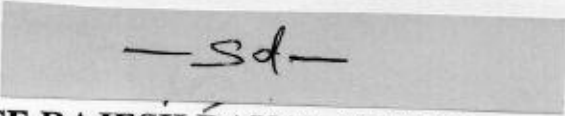
None present for the petitioner.

Sh. R.P. Agarwal, Sr. Counsel assisted by Sh. Abhishek Tripathi, Advocates for the respondent are present.

Records shows that on last date time was granted to the petitioner to file rejoinder but till date no rejoinder has been filed. Put up in the week commencing 29.04.2021 before the Regular Court, by which time the pleadings may be exchanged between the parties

Ld. Counsel for the respondent shall inform the learned counsel for the petitioner about the order passed today in writing within 48 hours.

Dated : 23.03.2021

  
JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Typed by :  
Md. Zaid  
(Stenographer)